

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 60
TO BE ANSWERED ON 18.11.2019**

KENDRIYA VIDYALAYAS IN RAJASTHAN

†60. SHRIMATI RANJEETA KOLI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the criteria to set up Kendriya Vidyalayas in a State/UT;
- (b) the number of Kendriya Vidyalayas functioning in all the States/ UTs including Rajasthan under the said criteria; and
- (c) the funds allocated by the Government to run Kendriya Vidyalayas in Rajasthan during the last three years?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) Proposals for opening of new Kendriya Vidyalayas (KVs) are considered only if sponsored by Ministries or Departments of the Government of India/State Governments / Union Territories Administrations thereby committing resources for setting up a new KV as well as the availability of necessary sanction of the Government. The proposals received from various sponsoring authorities for opening of new KVs also have to compete among other proposals under the "Challenge Method".

The details of criteria/norms to set up KVs in a State / UT are as under:

- (i) Providing free of cost land, on permanent transfer/99 years on lease at the nominal rent, i.e., @ Re.1/- per annum, measuring 2.50 to 5.00 acres in metropolitan cities, Hyderabad & Bengaluru, LWE district/Hill areas/NER, contiguous plot fairly levelled, measuring 5.00 to 10.00 acres in other locations as the case may be.

- (ii) A rent-free temporary accommodation consisting of 15 rooms of the size 7m x 7m with adequate space till the permanent Vidyalaya building is constructed by KVS on the land provided by the Sponsoring Authority.
- (iii) Residential accommodation to at least 50% of staff posted in the proposed Vidyalaya.
- (iv) Concentration of at least 500 employees of Defence/Central Govt./PSUs individually or jointly at the station (200 in case of LWE districts/Hill areas/NER).
- (v) Availability of minimum 200 students of the aforesaid priority categories for enrolment in the proposed K.V.

Besides, Kendriya Vidyalayas are also set up under Project/IHL Sector on receipt of a proposal from the Govt. of India PSUs/ Institutes of Higher Learning Sector in which all recurring and non-recurring expenditure is borne by the Sponsoring Authority concerned.

- (b) 1224 KVs are functioning in the country including 76 in the State of Rajasthan. The State/UT-wise details are annexed.
- (c) Funds are allocated to Kendriya Vidyalaya Sangathan (KVS) under three distinct object heads –‘Grants-in-Aid – Salaries’, ‘Grants-in-Aid – General’ and ‘Grants-in- Aid’ - Creation of Capital Assets’. These grants are not allocated State-wise. However, the details of expenditure incurred by KVS during the last three years to run the KVs in Rajasthan are as under:-

Year	Rs. in Crore
2016-17	286.30
2017-18	304.74
2018-19	329.53

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 60 FOR 18th NOVEMBER, 2019 RAISED BY SHRIMATI RANJEETA KOLI, HON'BLE MEMBER OF PARLIAMENT REGARDING KENDRIYA VIDYALAYAS IN RAJASTHAN

**STATE/UT WISE NUMBER OF 1224 KENDRIYA VIDYALAYAS
(As on 13.11.2019)**

Sr. No.	Name of State/ UT	Number of KVs
1	A& N Islands	02
2	Andhra Pradesh	35
3	Arunachal Pradesh	17
4	Assam	58
5	Bihar	48
6	Chandigarh	05
7	Chhattisgarh	35
8	Dadara&Nagar Haveli	01
9	Daman & Diu	01
10	Delhi	46
11	Goa	05
12	Gujarat	45
13	Haryana	34
14	Himachal Pradesh	25
15	Jammu & Kashmir	36
16	Jharkhand	39
17	Karnataka	51
18	Kerala	38
19	Lakshadweep	01
20	Ladakh	03
21	Madhya Pradesh	110
22	Maharashtra	59
23	Manipur	09
24	Meghalaya	07
25	Mizoram	04
26	Nagaland	06
27	Odisha	62
28	Puducherry	04
29	Punjab	50
30	Rajasthan	76
31	Sikkim	02
32	Tamil Nadu	43
33	Telangana	35
34	Tripura	09
35	Uttar Pradesh	118
36	Uttarakhand	44
37	West Bengal	61
TOTAL		1224
